HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU (Chief Justice's Secretariat)

CORRIGENDUM

Please read "R/o- Badwan Gurez, Bandipora, 193503" instead of "R/o- Housing Colony Ompora, Budgam- 191111" as mentioned in the High Court Order No. 760 of 2025/Psy dated 23.05.2025 in Kashmir Division at S. No. (24) in the said order.

> Principal Secretary to Hon'ble the Chief Justice

| No:- 745-54/Psy-671 Dated:- 28/05/2025 | |
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| 1) | Secretary to Hon'ble Mr Justice for information of His Lordship |
| 2) | Registrar General, High Court of J&K and Ladakh. |
| 3) | Registrar Vigilance, High Court of J&K and Ladakh. |
| 4) | Registrar Rules, High Court of J&K and Ladakh. |
| 5) | Registrar Computers, High Court of J&K and Ladakh |
| | for information. |
| 6) | All Pr. District & Sessions Judges for information and necessary compliance. |
| 7) | CPC, e-Court, High Court of J&K Jammu for uploading the same in the High Court website. |

- 8) Director Finance, High Court of J&K and Ladakh for information.
- 9) Chief Librarian, High Court Wing, Jammu / Srinagar.
- 10) Order file.

Hon'ble the Chief Justice